

"that this House do agree with the Twelfth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 5th March, 1986."

The motion was adopted

15.30 hrs

PAYMENT OF BONUS (AMENDMENT) BILL*

(Amendment of section 1, etc.)

[English]

DR. DATTA SAMANT (Bombay South Central) : Sir, I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965."

The motion was adopted.

DR. DATTA SAMANT : Sir, I introduce the Bill.

15.31 hrs

**REGIONAL RURAL BANKS
(AMENDMENT) BILL***

(Amendment of section 2, etc)

[English]

DR. SUDHIR ROY (Burdwan) : Sir, I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Regional Rural Banks Act, 1976."

The motion was adopted.

DR. SUDHIR ROY ; Sir, I introduce the Bill.

15.32 hrs

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 368)

[English]

PROF. MADHU DANDAVATE (Rajapur) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

PROF. MADHU DANDAVATE : Sir, I introduce the Bill.

15.33 hrs

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 75 and 164)

[English]

PROF. MADHU DANDAVATE (Rajapur) : Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. MADHU DANDAVATE ; Sir, I introduce the Bill.

15.34 hrs

**HOARDING AND PROFITEERING
PREVENTION BILL***

[English]

PROF. MADHU DANDAVATE (Rajapur) ; Sir, I beg to move for leave to introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use.